ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3,

ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verified electronically[

Assessment Year 2019-20

(Please see Rule 12 of the Income-tax Rules, 1962)

77	Na	ne					PAN		
Ħ	AB	IDUR R	AHMAN	4.20010			AEVP	R9547J	
TON	Flat/Door/Block No Name Of Premises/Building/Village							Number	Term 4
MEN	50	3		CITY HEART AF	PARTMENT		Form	Number	ITR-1
DGE	Ro	ad/Street	/Post Office	Area/Locality					
NAL INFORMATION AN ACKNOWLEDGEMENT NUMBER				BUDHA MARG			Status	Individu	al
EN	To	wn/City/I	District	State		Pin/ZipCode	Filed u	/s	
PERSONAL INFORMATION AND THE ACKNOWLEDGEMENT NUMBER	PATNACITY		Y	BIHAR		800001	139(1)	On or befo	re due date
7	Assessing Officer Details (Ward/Circle) ITO WARD 3(3), SAMASTIPUR								
	e-F	iling Ack	coowledgement Number	730284780290719					
	1		Total Income				1		808716
1	2		Deductions under Chapte	r-VI-A	- 2.0		2		177826
	3 Total Income		Control of the Contro		500	6	3		630890
田	3a		d Total Income under A	MT/MAT	The same of	3/6	3a		0
ő z	3b		ot Year loss, if any	A CHILLS	Alice -	700	3b		0
EO	4 Net Tax Payable			/ / See	5/57	1111	4		40225
COMPUTATION OF INCOME AND TAX THEREON	5	Interes	t and Fee Payable	77 - 1985		4/7	5		3636
	6	Total 7	ax, Interest and Fee Pay	able	11	100	6		43861
	7	Taxes		0.00	al Sa		17.1		
		a Advance Tax				0	934		
		ь	b TDS			0			
		_	TCS	A marie	7c	0	-		
			Self Assessment Tax	350 750	7d	43860	133		
	e Total Taxes Paid (7a+7b+			+7e +7d)			7e	-	43860
	- 8		yable (6-7e)	re cruj			8		
	9	100000000000000000000000000000000000000	Control of the contro		-64		9	-	0
		100	d (7e-6)	Agriculture		1000		-	- 0
	10	Exemp	t Income	Others	- mh	202584	10		2025840
			1	VERIFIC	ATION	The same of	Service Control		
ABIDU			son/ dan ven in the return which ha	ghter of MOIDUR RAI s been submitted by me		solemnly declare ledgement number 730.			y knowledge and is
correct and as Self	com	plete and	is in accordance with the and I am also competer	provisions of the Income at to make this return an					
Sign here	Г	A	mon Nom						
		1	f the return has been pro	epared by a Tax Return	Preparer (TRP) give further deta	ails as bo	low	
Identific	ation	No. of T	RP	Name o	fTRP			Counter	Signature of TR
For Offi		se Only	Date of submission	29-07-2019 17:58:34		THE PERSON		F.C.N	%
4			Source IP address	103.251.55.255		1 Sept. 19		19	
Seal and receiving				100001100000	AEVPR954	17.0017302847502907190A57	188679F95	26CB241CF9	84A151B1B95EGADA
Please sen 560500", i	d the	duly sign	red (preferably in blue ink Y POST OR SPEED PO office of the Income-tax E	ST ONLY, so as to read	ch within 12	0 days from date of sub	mission (of ITR. For	m ITR-V shall not

On successful verification, the acknowledgement can be downloaded from e-Filing portal as a proof of filing the return.

THIS IS NOT A PROOF FOR HAVING FILED THE RETURN

DECLARATION OF ASSETS AND LIABILITIES BY AVIDUR RAHMAN

I ABIDUR RAHMAN S/o MOEEDUR RAHMAN Aged 55 years Resident of Village+P.O.-CHANDRADEI Dist. ARARIA, Bihar give herein below the details of the Assets (Immovable, Movable Bank Balance) etc.

Details of PAN and Status of Filing of Income Tax return :

S.No.	Names	Permanent Account Number (PAN)	# P. C.	shown in Income Tax Return (in
1.	Self	AEVPR9547J	31.03.2018	3,73,486.00
2.	Spouse-	AEXPA0304C	31.03.2018	7,61,691.00
2.	Dependent-1	NIL	NIL	NIL
4	Dependent-2	NIL	NIL	NIL
5	Dependent-3	NIL	NIL	NIL

A. Details of movable assets:

S. N	Description	Self	Spouse	Dependant -I (Son)	Dependant- 2 (Daughter)	Depe ndant -3	Depe ndant -4
			Nuzhat Ara	Aftabur Rahman	Noor Nahid	Noor Zeba	Noor Sahar
(i)	Cash in hand	60,000.00	20,000.00	- 2	-	-	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, non Banking Financial Companies and Cooperative Societies and the amount in each such deposit	1. U.B.G.B. CHANDRADEI Rs.45876.54 2. C.B.I. Frazer Road Parina. A/c No 128750802 Rs.77939.13 3. SBI Bibur Vidhan Mandal A/c No. 20324811004 Rs.1504238.29		1. S.B.I. CHANDRADE 1 ARARIYA Rs. 3423.02 2. Kosi Kshetriya Grumin Bank. Rs. 14307.00	1. S.B.I. ARARIYA Rs.2059.47 2. Kosi Kshetriya Gramin Bank. Rs.98381.0 0	NIL.	NIL
(ii i)	Details of investment in Bonds, Debentures / shares and units in companies / Mutual Funds and others and the amount.	NII.	NIL	NIL	NIL	NIL	

(i v)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instruction in Post Office or Insurance Company and the amount				NIL	NIL	,
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL.	NIL	NIL	NIL.	
(v i)	Motor Vehicles/Aircrafts/ Yachts/ Ships (details of make, Registration No. etc. Year of Purchase and arnount) Motor Vehicle(Details of make, etc.) Bol;ero Jeep-Model 2005 Reg.No. BRIC-0786 Scorpio jeep-Model 2012 Reg.No	1 BOLERO S.L.X. BR11H-2246 Value- Rs.4,00,000	NIL	NIL	NIL	NIL	
(v ii)	Jewelry, bullion and valuable thing (give details of weight and value) Two gold rings:20 gms. And one Moti Studded silver Ring Gold Ornaments - 30 Tolas, Silver Utencils- 5kg. Ginni-5 Pes. Silver Coins -82 Pes	ONE GOLD RING Value- Rs. 15,000	GOLD JEWELERY (150Gm) Value-Rs. 4,00,000 SILVER JEWELERY(1000 Gm) Value-Rs. 35,000	NIL	NIL.	NIL	
(v iii)	Any other assets such as value of Claims / interest Old TV, Fridge & A.C. Computer Rifle 315 bore Double barrel gun Revolver	NIL	NIL	NIL.	NIL.	NIL	
(i x)	Gross Total Value	Rs.21,03,053.96	Rs. 4,55,000.00	Rs.17,730.02	Rs.1,00,440.47	NIL	8

Details of Immovable assets:

(Note: 1. properties in joint ownership indicating the extent of joint ownership will also have to be

indicated.

S.No.	Each land or building or apart Description	Self	Spouse	Dependent-I	Dep end ent- 2	Depend ent-3
(i) •	Agricultal Land Location(s) Survey number(s)	CHANDRADEI, HAYATPUR, LAHNA, HADIYA, BANGAMA A/c- 340,341,342,344, 352,353,366,367, 368,369,375,355, 359,319,320,765, 888,332,358,393, 39,370,335,367, 283,117,292,672	BANGAMA, HAYATPUR A/c- 491,498,293, 323,484,910, 370,917	BANGAMA, HAYATPUR, LAHNA A/c- 565,566,828, 495,496,371	NIL	NIL
			3.85	18.19	NIL	NIL
	Area (Total measurement in Acres) Whether inherited property(Yes or No)	34.39 YES	YES	YES		-
	Date of purchase in case of self acquired property	-	-		-	1.7
	Cost of Land (in case of purchase)at the time of purchase		-		*	
	Any Investment on the land by way of development, construction etc.			n 100000	-	-
	Approximate Current market value	Rs.1,34,00,000	Rs.18,00,000	Rs76,00,000	NIL	NIL.
(ii)	Non-Agricultural Land Location(s) Survey number(s)	BASANTPUR, KAKODWA, SISAUNA, MAJKURI A/e- 885,12, 313, 292				
	Area(Total measurement in sq.ft.)	6316.60 sq.ft			1	-
	Whether inherited property (Yes or NO)	YES				
	Date of purchase in case of self acquired property Purchased	1992, 1999			-	1
	Cost of Land (in case of purchase) at the time of purchase	Rs.7,00,000				
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	Rs.68,00,000.00	•			
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	2.0	POTHIYA A/c 201			
	Built up Area (Total measurement in sq.ft.		9147.60 sq ft			
	Voucher inherited property (Yes or No)	**	NO			

	Date of purchase in case of self acquired property		1995	*		*
	Cost of property (incase of purchase) at the time of purchase	-	3000	-		£1
	Any Investment on the property by way of development, construction etc.		M.R. OIL AGENCY, MAINA, POTIYA, PALASI COST- Rs. 77000.00	•		***
	Approximate Current market value	*	Rs. 15,89,000	NIL	NIL	NIL
(iv)	Residential Buildings (Including apartments) -Location(s) -Survey number(s)	CHANDRADEI A/c- 339,379 BASANTPUR A/c- 887 CITY HEART, BUDDHA MARG, PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHII	71			
	Area (Total measurement in sq.ft.)	8097,80 sq ft				
	Built up Area (Total measurement in sq.ft.	5897.80 sq. ft				•
	Whether inherited property (Yes or NO)	YES	×		21	- 61
	Date of purchase in case of self acquired property	*	-		1	
	Cost of property (in case of purchase) at the time of purchase	Si .				
	Any Investment on the land by way of development, construction etc.	*	-			-
	Approximate Current market value for all three residential House	Rs. 48,00,000	-		-	-
(v)	Others (such as interest in property)	3		24		
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 2,50,00,000.00	Rs. 33,89,000.00	Rs. 76,00,000.00		-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, Institution, entity or Individual and amount for each item

S.No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to bank/Financial Institution(s) Name of Bank or F1 Amount outstanding Nature of loan		C.B.I ARARIYA A/c- 2028050 C.C. GENERAL 1,02,341.67			•
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

	Any other liability					
	Grand Total of liabilities	2	1,02,341.67			
(ii)	Government Dues: Dues to departments dealing with government accommodation			•		85%
	Dues to departments dealing with supply of water		-			-
	Dues to department dealing with supply of electricity	-		-	-	+:
	Dues to departments dealing with supply of telephones / mobiles		-			*
	Dues to departments dealing with government transport (including aircrafts and helicopters)	•	-	(8)		*%
	Income Tax Dues		2.5	1.0		
	Wealth Tax dues		3.50			
	Service Tax Dues		-	-	-	
	Municipal/Property Tax Dues	-	-	-		- 2
	Sales Tax Dues		1.41		5.45	- 40
	Any other dues			- 4	-	- 1
	Grand total of all Govt. dues	- 1	-	14	-	A.
	GRAND TOTAL OF ALL THE DUES		1,02,341.67			

(7) Details of profession or occupation:

	a.	Self						
--	----	------	--	--	--	--	--	--

b. Spouse

(8) My educational qualification is as under:
MATRIC - YEAR- 1980 AZAD ACADEMY, ARARIYA, BIHAR SCHOOL EXAMINITION BOARD, PATNA

(Give details of highest school/University education with full form of the certificate/diploma/degree course)

(Name of the School / College / University and the year in which the course was completed.

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

Name of the candidate	ABIDUR RAHMAN
Full postal address	VILL+P.O- CHANDRADEI DISTT- ARARIYA
Number and Name of the constituency and state	49, ARARIYA, VIDHANSABHA, BIHAR
Name of the Political party which set up the candidate (otherwise write Independent)	INDIAN NATIONAL CONGRESS
(a) Number of cases in which conviction order passed (other than those referred to in Form 26) (b) Total number of pending cases where the court	NIL NIL
	Full postal address Number and Name of the constituency and state Name of the Political party which set up the candidate (otherwise write Independent) (a) Number of cases in which conviction order passed (other than those referred to in Form 26)

6	NAME			nent Account er (PAN)	Year for last Incom Return filed		Tota	
	(a) Candidate		AE	EVPR9547J	31.03.20	018	3,73,486.00	
	(b) Spouse		AE	XPA0304C	31.03.20	018	7	,61,691.00
	(c) Dependants			NIL	NIL			NIL
7		Detail	s of Ass	ets and Liabili	ties in rupee	s		
	Description	Self		Spouse	Dependent -I	Depen -II	dent	Dependent- III
Α	Moveable Assets(Total value)	Rs:21,03,053	96	Rs. 4,55,000.00	Rs.17,130.02	Rs 1,00,4	40.47	Nil
В	Immovable Asset					*.		
	(i) Parchase Price and Development Cost of Immovable Property (Total Value)	Rs, 7,00,	00.000	Rs. 3,000.00-				
	ii) Any Investment on the property by way of development, construction etc.			Rs. 77,000.00				
	(iii) Approximate Current Market Price of Asset (Total Value)	Rs. 2,50,00,	00,000	Rs. 33,89,000	Rs. 76,00,000	NIL		NIL
8	Liabilities	NIL.			NIL	NIL		NIL
-	(i) Government Dues (Total)	NIL		NIL	NII.	NIL	1	NIL
	(ii) Loans from Bank, Financial Institutions and others (Total)	NIL		Rs. 1,02,341.67	NIL	NIL		NIL
9	Highest educational qualification MATRIC - YEAR- 1980 AZ (Give details of School / Un School/College/University and	AD ACADE!	ation with	full form of the c	ertificate / diplo			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the content of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at	this the	Day of	20
-------------	----------	--------	----

Deponent